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MANIPUR JUDICIAL SERVICE GRADE-III EXAMINATION, 2017

Subject:- General Knowledge

DURATION: 3 Hrs. **FULL MARKS: 100 MARKS**

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MANIPUR JUDICIAL SERVICE GRADE-III EXAMINATION, 2017

GENERAL KNOWLEDGE AND APTITUDE TEST

TOTAL MARKS: 100

DURATION: 3 HOURS

Q1. WRITE ABOUT 150 WORDS ON ANY THREE OF THE FOLLOWING SUBJECTS:-

i)Electoral Reforms in India

ii) Speedy Justice

iii) Child Labour

iv) Communal Harmony

v) India's Space Programme

vi) Rural Development

3X10 = 30

Q2. WRITE ABOUT 50 WORDS ONANY FIVE OF THE FOLLOWING TOPICS:-

i) Swachh Bharat (Clean India)

ii) Mediation

iii)Demonetization

iv)Female Foeticide

v) MalalaYousafzai

vi) Directive Principles

vii) Aadhaar Card

3X5 = 15

Q3. WRITE ABOUT 25 WORDS ON ANY FIVE OF THE FOLLOWING:-

i) Comptroller and Auditor General

ii) Digital India

iii) Election Commission

iv)National Investigation Agency

v) Bharat Ratna Award

vi) SainaNehwal

vii) AIDS

2x5 = 10

Q4. ANSWER THE FOLLOWING QUESTIONS:-

i) Viscera test is done to determine

(a) Death by shock (b) Death by poisoning

(c) Death by sound (d) None of the above

ii) Rickets is a disease caused due to deficiency of

(a) Vitamin A (b) Vitamin B

(c) Vitamin C (d) Vitamin D

iii) Fauna refers to

(a) Organic soil (b) Plant life of a region or botanical period

(c) Animal life of a region (d) None of the above

iv)Which of the following separates India from Sri Lanka?

(a) Palk Strait (b) McMahon line

(c) Gaza Strip (d) Radcliffe line

v) The Chinese method of treating diseases by needles is called

(a) Acupuncture (b) Numbing

(c) Anabiosis (d) Tatooing

vi) The branch of medicine concerned with the study of cancer is

(a) Oncology (b) Cardiology

(c) Pathology (d) Cancerology

vii) Disinvestment refers to

(a) Sale of capital assets (b) Sale of stocks

(c) Sale of company (d) Sale of shareholding to raise cash

viii) Radio Carbon Dating is used to determine

(a) Age of human beings (b) Age of archaeological objects

(c) Purity of metals (d) Disease in human bodies

ix) Which of the following dances is not a classical dance?

(a) Kathakali (b) Garba

(c) Odissi (d) Manipuri

x) Arjuna Awards are given for

(a) Music (b) Outstanding performance in Sports

(c) Dance (d) All the above

xi) India's largest commercial bank is

(a) State Bank of India (b) ICICI Bank

(c) IDBI Bank (d) Punjab National bank

xii) Vote-on-account is meant for

(a) Appropriating funds, pending passage of Budget (b) Vote on report of CAG

(c) To meet unexpected expenditure (d) None of the above

xiii) President appoints, all but not

(a) Attorney General (b) Chief Election Commissioner

(c) Advocate General (d) Chief Justice of India

xiv) Election to the office of President is conducted by

(a) Election Commission of India (b) Law Ministry

(c) RashtrapatiBhawan (d) Cabinet Committee

xv) The Law of Torts has largely developed through

(a) Judicial decisions (b) Customs

(c) Legislations (d) None of the above

xvi) The Legal Services Authorities Act, 1987 was enacted under which provisions of the Constitution

(a) Article 21 (b) Article 39

(c) Article 39A (d) Article 43A

xvii) The time limit for filing different kinds of the suits is contained in

(a) Court Fees Act (b) Limitation Act

(c) Suit-valuation Act (d) Court Rules of India

xviii) If the President wishes to tender his registration before the expiry of his normal term, he has to address the same to

(a) the Vice-President of India (b) the Speaker of the LokSabha

(c) the Chief Justice of India (d) Chief Election Commissioner

xix) Which writ quashes the order of a lower Court which has been without jurisdiction

(a) Mandamus (b) Quo warranto

(c) Prohibition (d) Certiorari

xx) The Planning commission of India is presided over by

(a) Union Finance Minister (b) Union Minister of Planning

(c) Prime Minister (d) Union Law Minister

xxi) The Reserve Bank of India is a

(a) banker for Government (b) Banker for banks

(c) Co-operative bank (d) Both (a) and (b)

xxii) White Paper is a

(a) Government statement on policy matter (b) Government paper for printing

(c) Paper used in currency notes (d) Paper on which a Judge gives a death sentence

Q7. GIVE THE MEANING OF FOLLOWING WORDS:-

i) Budget

ii) Amnesty

iii) Ordinance

iv) Summons

v) Easement **1x5 = 5**

Q8. WRITE FULL FORM OF FOLLOWING ABBREVIATIONS:-

i) NHRC

ii) IEA

iii) ISRO

iv) NATO

v) SAARC

1x 5 = 5